

**GOVERNMENT OF MEGHALAYA
LAW (A) DEPARTMENT**

ORDER OF THE GOVERNOR

NOTIFICATION

Dated Shillong, the 27th March, 2023.

No. LJ (A)28/2001/Pt.I/346 – The Governor of Meghalaya is pleased to appoint Shri Balajied Kupar Synrem, MLA as Chairman of the Meghalaya State Law Commission with effect from the date of joining and until further orders. He is placed in Category 'A+' and is entitled to perks and facilities as per Finance (AF) Department's O.M. No. FEM.44/2003/Pt.II/155 dt. 20.09.2010

Sd/-

(Shri. C.V. D. Diengdoh , I.A.S)
Secretary to the Govt. of Meghalaya,
Law Department.

Memo No. LJ (A) 28/2001/Pt.I/346-A,

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Dated Shillong, the 27th March, 2023.

Copy to:-

1. The P.S. to the Chief Minister of Meghalaya, Shillong.
2. The P.S. to the Speaker, Meghalaya Legislative Assembly
3. The P.S. to the Chief Secretary of Meghalaya.
4. The Secretary to the Govt. of Meghalaya, Cabinet Affairs Department with reference to his letter No CA.10/2023/18 dt. 20.03.2023
5. The Advocate General, Meghalaya High Court, Shillong.
6. The Secretary, Meghalaya Legislative Assembly.
7. The Registrar General, High Court of Meghalaya, Shillong.
8. The Principal Accountant General (A & E), Meghalaya, Shillong -793001.
9. The Finance (AF) Department.
10. The Secretary, Meghalaya State Law Commission.
11. Shri Balajied Kupar Synrem, Chairman, Meghalaya State Law Commission
12. The Director of Printing & Stationery, Meghalaya for publication of the notification in the next issue of the Gazette of Meghalaya.
13. The Treasury Officer, Shillong North/South Treasury.
14. DEO, Law Department.
15. Guard file.

By order etc.,

Sannup

Deputy Secretary to the Govt. of Meghalaya,
Law Department.

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